

Annexure-1

Name of the corporate debtor: Arohi Infrastructure Private Limited;

Date of commencement of liquidation: 05th December 2018;List of stakeholders as on: 18th March 2021

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of claim rejected	Amount of any mutual dues, that may be set off	Amount of claim verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest					Amount covered by guarantee	% share in total amount of claims admitted
1	Tata Capital Financial Services Ltd	FC-01	02-01-2019	166,71,49,182	129,42,67,603	Lending	-	No	First and exclusive charge on all assets present and future current assets and stock in trade.	-	0%	-	37,28,81,585		
2	EARCL - 1 - PNB	FC-02	28-12-2018	87,66,57,180	0	Corporate Guarantee	-	No	Property and project - Manimegalai Nagar, Owner - Arohi & Aprati, Location: Pallikaranai, Extent in Acres - 0.194	-	0%	-	87,66,57,180		
3	EARCL - 1 - Others	FC-03	31-12-2018	1737,70,63,143	0	Corporate Guarantee	-	No	Property of AIPL Survey No.264/3, 263, 263 aggregating to 0.745 acres	-	0%	-	1737,70,63,143		
4	India Overseas Bank - C&I Branch	FC-04	21-03-2019	26,52,50,230	0	Corporate Guarantee	-	No	AIPL-2400 sqft vacant rodenticidal plot survey No.439/20, 438/5A, 438/4A1, 438/1A, No.1A of Manimegalai Nagar, Pallikaranai Village, Sholimpallur Taluk.	-	0%	-	26,52,50,230		
Total				2018,61,19,735	129,42,67,603								1889,18,52,139		

Note: EARCL has filed an application u/s 42 in NCLT, Chennai against the claim rejection by the Liquidator, which is pending before the NCLT, Chennai.

